

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 900 of 2019

IN THE MATTER OF:

**VBC Industries Ltd.,
through R.P. - T.S.N. Raja**

...Appellant

Versus

Muthyala Babu Katta

...Respondent

Present:

**For Appellant : Though Advocate appears, not marked his appearance
Mr. T.S. N. Raja, Resolution Professional – in person**

O R D E R

04.09.2019 After some arguments and on instructions from Mr. T.S.N. Raja (Resolution Professional), learned counsel for the Appellant sought permission to withdraw the appeal. Prayer is allowed.

The appeal is dismissed as withdrawn.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/sk